

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1744(ND)/2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.01.2020

NAME OF THE COMPANY: M/s. Syndicate Bank. V/s. M/s. Bulland Buildtech Pvt. Ltd.

SECTION: 7 of IBC, 2016

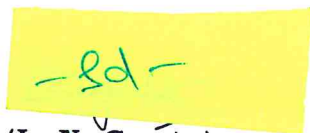
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Hitesh Sachar and Ms. Srishti Badhwar, Advocates for the Petitioner			
	Mr. Karan Malhotra and Mr. Rishabh Singh, Advocates for the Respondent			

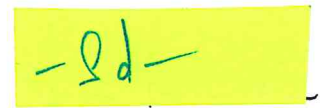
ORDER

Request for an adjournment is being made on behalf of the Corporate Debtor in view of a stay granted by the Hon'ble Appellate Authority in a connected matter, IB-2631/2019, which has a bearing on this case.

To come up on 23rd January 2020.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)